

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-3575/2018  
MA-3990/2018**

**New Delhi, this the 20<sup>th</sup> day of September, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. S. Chellaiah, Director (Hort.), NDMC, Group 'A',  
Aged about 45 years,  
s/o Sh. Sellamuthu,  
R/o Flat No. 1, NDMC 8/7,  
Basrukan Market, Moti Bagh-110021.
2. Kunwar Pal, Director (Hort.), NDMC, Group 'A',  
Aged about 59 years,  
s/o Sh. Ram Phal Singh,  
r/o B-70, 12, New Basti,  
Kondli, Delhi-110096.
3. B.S. Sharma, Dy. Director (Hort.), NDMC, Group 'A',  
Aged about 59 years,  
s/o Sh. Hardwari Lal Sharma,  
r/o Flat No. I, Begum Zaidi Market,  
Moti Bagh, New Delhi-110021.
4. Satyendra Pal, Dy. Director (Hort.), NDMC, Group 'A',  
Aged about 59 years,  
s/o late Sh. Sumer Chand,  
R/o Flat No. 2, J. Point Babar Road, New Delhi-110001.
5. Rais Ali, Dy. Director (Hort.), NDMC, Group 'A',  
Aged about 53 years,  
s/o Sh. Hasmat Ali,  
R/o 1, Golf Link Sadan, Golf Link Colony,  
New Delhi.
6. Jitender Singh, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 45 years,  
s/o late Sh. Hukam Chand,  
R/o H.No. 437, Vill & PO Kanjhawala, Delhi-110081.
7. Joginder Singh, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 45 years,  
S/o late Sh. Hukam Chand,  
R/o H. No. 437, Vill & PO Kanjhawala, Delhi-110081.

8. Neeraj Kant Sharma, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 48 years,  
s/o Sh. Krishan Kant Sharma,  
R/o D-2/53, Jeevan Park, Pankha Road,  
New Delhi-110059.
9. Dr. Vinod Kumar, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 47 years,  
s/o Sh. Yad Ram Singh,  
R/o C-2/238, Janak Puri, New Delhi.
10. Jitender Kumar, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 49 years,  
S/o Sh. Tej Ram,  
R/o 484-A, Railway Road, Azadpur, Delhi.
11. Vineet Kumar Sharma, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 47 years,  
s/o Sh. Y.K. Sharma,  
R/o C5D-15B, Janak Puri, New Delhi.
12. Deepak Kumar Ravi, Asst. Director (Hort.), NDMC, Group 'B',  
Aged about 45 years,  
s/o Sh. Ram Pal Singh,  
r/o 27/2, Street Siddharth No. 10,  
Vishwas Nagar, Shahdara, Delhi-110032.
13. K.P. Singh, Retd. Dy. Director (Hort.), NDMC, Group 'A',  
Aged about 61 years,  
S/o Sh. Beer Sain,  
R/o B-26, Vasant Kunj Enclave,  
Behind ISI Centre, New Delhi-110075.
14. Jagdish Prasad Sharma, Retd. Dir. (Hort.), NDMC, Group 'A'  
Aged about 60 years,  
s/o late Sh. Mohan Lal Sharma,  
R/o H-109, Sec-41, Nodia , UP.
15. Anil Sharma, Retd. Dy. Dir. (Hort.) , NDMC 'A'  
Aged about 63 years,  
s/o Sh. G.S. Sharma,  
R/o S-4, Type-IV, Aurangzeb Lane,  
NDMC Officials flats, New Delhi.
16. Parshu Ram, Retd. Dir. (Hort.), NDMC, Group 'A',  
Aged about 66 years,  
s/o Sh. Babu Ram,  
r/o 111, DDA MIG Flats, C&D Block,  
Kanishka Apartment, Shalimar Bagh, New Delhi-110081.
17. H.C. Verma, Retd. Dy. Director (Hort.), NDMC, Group 'A',  
Aged about 60 years,  
s/o Sh. J.S. Verma,

R/o 12, Satya Kutumb, NDMC Flats,  
Vinay Marg, Chanakya Puri, New Delhi.

18. Babu Khan, Retd. Addl. Dir. (Hort.), NDMC 'A'  
Aged about 61 years,  
s/o Sh. Mohd. Umar Khan,  
R/o Flat No. 7, Satya Kutumb,  
NDMC Flats, Vinay Marg, Chanakya Puri, New Delhi.

19. Shiv Kumar Sharma, Red. Director (Hort.), NDMC, 'A'  
Aged about 66 years,  
s/o Sh. Chiranjit Lal Sharma,  
R/o A-100, Sec-33, Noida.

20. Om Prakash Vats, Retd. Ast. Director (Hort.), NDMC, B  
Aged about 72 years,  
s/o Sh. Dalal Singh,  
R/o C-53-A, Patel Garden, Delhi-110072.

21. H.K. Pachauri, Retd. Director (Hort.), NDMC, Group 'A',  
Aged about 63 years,  
s/o late Sh. R.C. Pachauri,  
R/o V-24/9, 1<sup>st</sup> Floor, Pink Town House,  
DLF Phase-III, Gurgaon, Haryana. ... Applicants

(Through Sh. M.K. Bharadwaj)

Versus

1. New Delhi Municipal Council,  
Through its Chairman,  
Palika Kendra, 3<sup>rd</sup> Floor,  
New Delhi.

2. The Secretary,  
NDMC, Palika Kendra, 3<sup>rd</sup> Floor, New Delhi. ... Respondents

### **ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

Heard learned counsel for the applicants.

**MA No. 3990/2018** filed for joining together is allowed.

**OA No. 3575/2018**

The applicants filed the OA seeking the following reliefs:

"(a) to declare the action of respondents in not granting the Shiv Shankaran Pay Scale/DTL Pay Scale to the applicants at par with Civil Engineering Cadre Posts of NDMC, as illegal, arbitrary and unjustified and direct the respondents to grant revised DTL Pay Scale to the applicants at par with Civil Engineering Cadre posts by extending the benefits of respondents own order dated 17.12.2015.

(b) to direct the respondents to re-fix the pay & pension of the applicants in the revised DTL Pay Scale as granted to Civil Engineering Cadre of NDMC vide order dated 17.12.2015 with all consequential benefits including arrears of pay w.e.f. 01.04.1998.

(c) any other relief which this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

(d) Award costs."

2. It is submitted that the applicants made number of representations to the respondents including Annexure A-5 (Colly.) ventilating their grievances. However, no orders have been passed thereon till date.

3. In the circumstances, the OA is disposed of at the admission stage itself without going into the merits of the case by directing the respondents to consider the Annexure A/5 (Colly.) representation of the applicants by passing an appropriate reasoned and speaking order thereon within ninety days from the date of receipt of a certified copy of this order, in accordance with law. No costs.

Let a copy of the OA be enclosed to this order.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/